

7/8. K.C. Kanungo
Pradeep Hira (2)
CAT I / II

①

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 545 1996

Bareilly Majh. Applicant (s)

Versus

Union of India Respondent (s)

Sr. No	Date	Order with Signature
30.7 96.		REGISTER <i>[Signature]</i> Registrar Learned counsel for the Applicant, Mr. K.C. Kanungo wants to withdraw the application. With a liberty to file a petition again, permission is accordingly granted. Mr. Ashok Mohanty, Senior Standing Counsel (Central) for the Respondents is present and is heard. A copy of this order be handed over to both the counsels. <i>[Signature]</i> MEMBER (ADMN.)
1.	31.7.96	

300 for Rs 50/-
has been filed
30/7/96
Ld Regn p1.
30/7/96

[Signature]
30.07.96
Registrar

For Admn. &
Stg. P1.
30/7/96